

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

:

PETITION NUMBER : CP/357/(IB)/2018  
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD  
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	AANCHAL	Counsel for Operational Auditor	<i>[Signature]</i> Counsel for Respondent

ORDER

Counsel representing both parties are present. Counsel for respondent prayed for time to make submissions. Put up on 04.10.2018.

*-sd-*  
[K. ANANTHA PADMANABHA SWAMY]  
MEMBER(JUDICIAL)